NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 60

IA 5726/2023
C.P. (IB)/1332(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: BANK OF MAHARASHTRA V/s MR IMRAN FURNITUREWALA PERSONAL GUARANTOR TO HANJER BIOTECH ENERGIES PVT LTD

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Raina Birla, Ld. Counsel for the Financial Creditor present. Mr. Shantanu Ray, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor seeks some time to place on record the additional affidavit.
3. List this matter on 17.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/